

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 11**  
**(IB)-917(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

.... Petitioner/Applicant

v.

Ms. Sudesh Sharma

.... Respondent

**Order Under Section 95 of Insolvency & Bankruptcy Code**

**Order delivered on 05.04.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner -  
For the Respondent -

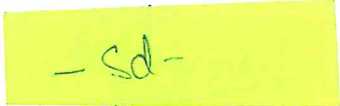
**ORDER**

**IA-1524/2021**

None for the applicant.

List on 19.04.2021.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

05.04.2021  
Ritu Sharma